

ITEM NO.801

COURT NO.5

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1222/2014

UNION OF INDIA & ORS.

Appellant(s)

VERSUS

RAM PAL & ANR.

Respondent(s)

Date : 03-06-2022 This appeal was mentioned today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MS. JUSTICE HIMA KOHLI
(VACATION BENCH)

For Appellant(s) Mr. B. Krishna Prasad, AOR

For Respondent(s) Mr. Sanjay Jain, AOR (orally mentioned by)

UPON being mentioned the Court made the following
O R D E R

List after summer vacations, 2022.

(Geeta Ahuja)
Assistant Registrar-cum-PS

(Ranjana Shailey)
Court Master